

19/11/99-16 248/98

The Applicant's son is present and submitted an application sent by applicant signed by advocate with a prayer to withdraw the OA with liberty to approach appropriate Court.

Shri R.K.Shetty for Respondents.

In view of the prayer made, the OA is allowed to be withdrawn with liberty to applicant to approach the appropriate Court.

OA is disposed of as withdrawn.

S.L.Jain
(S.L.JAIN)
MEMBER(J)
abp.

D.S.Baweja
(D.S.BAWEJA)
MEMBER(A)

order/despatched
to Applicant/Respondent(s)
on 13/12/99
13/12/99

Recd. unreserved order
dtd. 19/11/99 from
applicant with
postal remarks
"Not Known"

on 20/12/99
Kept in "C" folder

1
On 20/12/99